

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/189/2017

Jabalpur, this Tuesday, the 15th day of May, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Shubham Rathore, S/o Shri Manohar Rathore,
Aged about 23 years, R/o H.No.70 New Indira Nagar
Near Police Chowki Tilajamalpura,
Bhopal 462001 (M.P.)

-Applicant

(By Advocate –**None**)

V e r s u s

1. Bharat Sanchar Nigam Ltd.
Through its Chairman cum Managing Director
SP Mathur Lane, Janpath New Delhi 110001

2. Bharat Sanchar Nigam Ltd.
(Govt. of India Enterprise)
Through its joint General Manager
(Recruitment) Corporate Office
Recruitment Branch Eastern Court Room No.222
Janpath New Delhi 110001

3. Bharat Sanchar Nigam Ltd.
(Govt. of India Enterprise)
Through its Chief General Manager
Bhopal Circle,
Bhopal (M.P.) 462001

- Respondents

(By Advocate –**Shri James Anthony**)

O R D E R (Oral)**By Navin Tandon, AM:-**

None for the applicant. Even in the second call none appears for the applicant.

2. None had appeared on behalf of the applicant on 22.09.2017, 30.11.2017, 07.02.2018, 02.04.2018 and today also when the matter was called neither the applicant nor his counsel represented. Thus, it appears that the applicant is not interested in prosecution of this case any more.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, O.A. is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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